

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 21.5.04

for further order

Bund

on 21.12.04

for further hearing
P/H with OA 414/04

Bund

P/H matter
stay till 25.11.04

24/11

Bund

on 25.11.04

copies of order
prepared for counsel
for both sides

20/11

30/11/04
SD (17)

for further hearing
as P/H.

27/11

Bund

order dated 25.11.04

This part heard matter be
listed before the Division Bench
on 20.12.04.

Interim order passed in this case
earlier shall continue to remain
in force until further orders.

Handover the copies of this order
to the counsel for both the parties

member (5)

20.05.05

This order stands disposed of in terms
of common order passed and pronounced in

OA 414/04.

member (5)

21/11/04
Chairman